

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/05/2019

C.P./260/29/2017

O.A./260/958/2015

RANI MAJHI

-V/S-

MAHENDRA KUMAR PRASAD

ITEM NO: 44

FOR APPLICANTS(S) Adv. : MR.S.SWAIN

FOR RESPONDENTS(S) Adv.: MR.T.RATH

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for both the sides. This C.P. has been filed alleging non-compliance of the orders of this Tribunal dated 19.1.2016 in O.A.No.958/15. In the show cause reply filed by the respondents, it has been submitted that in pursuance of the orders of this Tribunal, representation of the applicant dated 12.10.2011 and two other representations have been considered and rejected vide order dated 20.04.2016 and communicated to the applicant by Speed Post. Respondents have annexed to the show cause copy of order dated 20.04.2016 vide R/1 as well as the Speed Post receipt vide R/2.</p> <p>In view of the above, we are of the view that the orders of this Tribunal dated 19.1.2016 in O.A.No.958/15 have been substantially complied. However, if the applicant is still aggrieved, she is at liberty to take recourse to law. Accordingly, the C.P. is dropped and notice on the alledged</p>

contemnors is discharged.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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